

[*Translation*]

**Coal Stock Units in Madhya Pradesh**

2055. SHRI S. C. VERMA: Will the Minister of ENERGY be pleased to state:

(a) the number of coal stock units set up in Madhya Pradesh by the Coal India Limited and the number out of these actually functioning?

(b) the target fixed for setting up coal stock units and the names of places where these units are proposed to be set up; and

(c) if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Four coal stockyards of Coal India Ltd. are in operation in Madhya Pradesh one each at Bhopal, Katni, Indore and Raipur.

(b) Coal India Ltd. have proposal to set up two more coal stockyards one each at Jabalpur and Gwalior.

(c) Does not arise.

[*English*]

**Coal Survey in Narsinghpur, Madhya Pradesh**

2056. SHRI S. C. VERMA: Will the Minister of ENERGY be pleased to state:

(a) whether coal mining was done in the Narsinghpur district of Madhya Pradesh some decades back and if so, the quality of coal found there;

(b) whether Government have formulated any scheme for the exploitation of coal available in Narsinghpur district; and

(c) if so, the time by which it is likely to be implemented?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir. According to information available, mining of coal was done in the coal mines of Mohapani coalfield in the Narsinghpur district of Madhya Pradesh during the years 1862 to 1927. On the basis of old reports and records, it has been estimated that about 1.70 million tonnes of superior non-coking coal was extracted during this period.

(b) and (c). Mohapani coalfield in Narsinghpur district of Madhya Pradesh is a small coal bearing area of about 1.5 sq. k.m. and the area is highly disturbed geologically. The detailed study have revealed that the exploration will not be economical.

[*Translation*]

**Royalty on Coal in Bihar**

2057. SHRI BHOGEN DRA JHA: Will the Minister of ENERGY be pleased to state:

(a) whether the royalty on coal was given upto 1971 on the cost of coal extracted from the collieries in Bihar but it has now being given on the basis of its weight since 1971; and

(b) if so, the likely enhanced annual earnings of Bihar by giving royalty on the basis of present prices of coal as is being given to Assam or Gujarat?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). It is true that the rates of royalty on coal are being fixed on tonnage basis from 1971 onwards. Various Study Group constituted to consider the question of revision of rates of royalty on